GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO.1614 TO BE ANSWERED ON 8TH DECEMBER, 2021

FOOD SECURITY SYSTEM

1614. DR. MOHAMMAD JAWED:

SHRI BALUBHAU ALIAS SURESH NARAYAN DHANORKAR:

MS. S. JOTHIMANI:

SHRI BENNY BEHANAN:

DR. A. CHALLAKUMAR:

SHRI K. NAVASKANI:

SHRI K. MURALEEDHARAN:

SHRI THIRUNAVUKKARASAR SU:

SHRI VIJAYAKUMAR (ALIAS) VIJAY VASANTH:

SHRI KUMBAKUDI SUDHAKARAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government intends to improve the food security system;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the details of the food distribution system, including quantity of food distributed, the number of beneficiaries reached and the percentage of population left out of the distribution, year-wise from 2014 till date; and
- (d) the year-wise budgetary data for food security and distribution from 2014 till date?

ANSWER

MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SADHVI NIRANJAN JYOTI)

(a) & (b): In order to ensure proper functioning of the National Food Security Act 2013 (NFSA), reforms in the Targeted Public Distribution System are being undertaken in consonance with Section 12 of the Act. Some of these reforms include digitization of ration cards / beneficiaries database, seeding of unique identification numbers (Aadhaar) in digitized database, online allocation of foodgrains, computerization of Supply Chain Management, automation of Fair Price Shops, portability of ration cards, full transparency of records and putting in place of a strong grievance redressal machinery.

(c): The Public Distribution System (PDS) under NFSA evolved as a system of management of scarcity through distribution of foodgrains at affordable prices. PDS has become an important part of Government's policy for management of food economy in the country. PDS is operated under the joint responsibility of the Central and the State/UT Governments. The Central Government, through Food Corporation of India (FCI), has assumed the responsibility for procurement, storage, transportation and bulk allocation of food grains to the State Governments. The operational responsibility including allocation within State, identification of eligible families, issue of Ration Cards and supervision of the functioning of Fair Price Shops (FPSs) etc., rest with the State Governments. Total 5.44 lakh fair price shops exist across the country for distribution of foodgrains to the NFSA beneficiaries.

Quantity of foodgrains allocated and distributed under NFSA since 2014-15 is at Annexure – I.

The National Food Security Act, 2013 (NFSA) currently mandates a coverage of upto 75% of the rural population and upto 50% of the urban population, which at Census 2011 comes to 81.35 crore persons. Presently, approx 79.53 crore persons are covered under NFSA. Identification of beneficiaries under the Act is a continuous process. Details of number of beneficiaries covered under NFSA since 2014 is at Annexure-II.

(d): Details of year-wise budget allocated and fund released since 2014 as Food Subsidy to FCI, Food Subsidy to DCP States and Central assistance for expenditure incurred towards intra-State transportation and handling & FPS dealers margin is at Annexure - III.

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF UNSTARRED QUESTION NO.1614 DUE FOR ANSWER ON 08.12.2021 IN THE LOK SABHA

Quantity of foodgrains allocated and lifted under National Food Security Act, 2013 since 2014-15

(In lakh tons)

Year	Allocation & Offtake	Under NFSA					
		(T)	PDS)	NFSA (Tide Over)			
		Rice	Wheat	Rice	Wheat		
2014-15	Allocation	302.79	212.57	1.41	3.35		
2014-13	Offtake	254.63	186.62	1.29	3.32		
2015-16	Allocation	281.40	236.08	2.66	3.26		
	Offtake	271.38	219.48	2.03	3.05		
2016-17	Allocation	289.00	235.88	14.23	3.91		
	Offtake	279.74	224.43	13.21	4.28		
2017-18	Allocation	293.29	231.68	20.79	7.10		
	Offtake	293.61	218.60	22.02	6.26		
2018-19	Allocation	292.65	232.49	20.79	7.03		
	Offtake	283.77	212.47	21.15	6.61		
2019-20	Allocation	290.23	231.24	20.77	7.00		
	Offtake	285.42	215.60	20.78	6.67		
2020-21	Allocation	288.72	232.54	19.45	7.44		
	Offtake	279.00	212.95	19.35	6.73		
2021-22	Allocation	162.34	134.34	10.96	4.43		
(upto October, 2021)	Offtake*	146.68	119.49	10.79	3.88		

Year	Allocation & Offtake	PMGKAY		
	Amocation & Ontake	Rice	Wheat	
2020-21	Allocation	214.08	106.97	
2020-21	Offtake	195.99	103.10	
2021-22 (upto October, 2021)	Allocation	149.43	128.86	
	Offtake	113.79	100.17	

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF UNSTARRED QUESTION NO.1614 DUE FOR ANSWER ON 08.12.2021 IN THE LOK SABHA

Details of number of beneficiaries covered under NFSA

Beneficiaries as on	No. of families/persons identified under NFSA (in lakh)						
	Antyodaya Aı	nna Yojana	Priority Households	Total persons			
	No. of families	No. of persons	No. of persons				
January, 2014	4.59	-	69.61	-			
January, 2015	100.57	418.26	2938.63				
January, 2016	198.60	822.88	5911.63	6734.51			
January, 2017	236.01	941.68	7057.22	7988.90			
January, 2018	236.01	939.94	7132.11	8072.05			
January, 2019	236.01	903.39	7049.68	7953.07			
January, 2020	238.38	909.83	7055.56	7965.92			
January, 2021	237.39	901.21	7035.76	7936.97			
November, 2021	238.05	900.47	7052.40	7952.88			

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF UNSTARRED QUESTION NO.1614 DUE FOR ANSWER ON 08.12.2021 IN THE LOK SABHA

Details of budget allocated and fund released since 2014 as Food Subsidy to FCI, Food Subsidy to DCP States and Central assistance for expenditure incurred towards intra-State transportation and handling & FPS dealers margin.

Name of Scheme/ Project	Food Subsidy to FCI under NFSA			Food Subsidy to DCP States under NFSA			₹ in Crore Central assistance to State/ UTs under NFSA for intra-state movement & FPS dealers margin		
FY	BE	RE	AE	BE	RE	AE	BE	RE	AE
2013-14	73500.00	75500.02	75500.02	14240.00	14240.00	14240.00	0.00	0.00	0.00
2014-15	92000.00	97000.00	91995.35	18500.00	21175.81	21175.81	0.00	0.00	0.00
2015-16	97000.00	112000.00	112000.00	22919.00	22919.00	22919.00	0.00	2.79	2.13
2016-17	103334.61	100000.00	78334.61	27000.00	30672.96	27338.35	2500.00	2500.00	2500.00
2017-18	107138.60	101981.69	61981.69	38000.00	38000.00	38000.00	4500.00	4500.00	4499.82
2018-19	138123.00	140098.00	70098.00	31000.00	31000.00	31029.49	4000.00	3883.94	3883.94
2019-20	151000.00	75000.00	75000.00	33000.00	33508.35	33508.35	4102.21	1678.78	1678.78
2020-21	77982.54	344077.00	462789.00	37337.14	78337.77	78337.77	3982.54	8000.00	6482.54
2021-22	202616.00	202829.00#	134000.00*	40000.00	80169.67#	30040.74*	4000.00	6000.00	2674.05*
* Actual Ex	xpenditure (AE	c) upto 30.11.20)21				10		

BE: Budget Estimates RE: Revised Estimates AE: Actual Expenditure
